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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.04.2025 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 Part Heard | Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr. | Karan Malhotra | Surekha Raman- R2 Megha Rao Niket Kumar- R1 Atul Singh Nitika Agarwal |
| 2. | Comp. App. (AT) (Ins) No. 999 of 2024 Part Heard | Mukul Somany Vs. DBS Bank Ltd. & Anr. | Sonali Jain | Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary |
| | | With | | |
| 3. | Comp. App. (AT) (Ins) No. 1000 of 2024 Part Heard | Sanjay Somany Vs. DBS Bank Ltd. & Anr. | Sonali Jain | Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary |

By order of Hon'ble Chairperson -Sd/-Registrar